

**Government of Jammu and Kashmir**  
**Home Department,**  
**Civil Secretariat, Srinagar**

**NOTIFICATION**  
Srinagar, the 31<sup>st</sup> of October, 2019.

S.O. 06.- In exercise of the powers conferred by section 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints Senior Prosecuting Officers and Prosecuting Officers of the Jammu and Kashmir Prosecution Service as Assistant Public Prosecutor(s)[Assistant PPs], as per the details forming Annexure(s) to this notification, for conducting criminal cases in the Magisterial Courts, including, Courts of Chief Judicial Magistrates and Sub-Judges, in the Union Territory of Jammu and Kashmir.

Consequent upon the above and for smooth transition, it is directed that:-

1. in respect of the Assistant PPs who were already discharging their duties as Prosecutors in the respective Courts, they shall continue to utilize the services of staff available with them, till further orders; and
2. in respect of other Prosecutors, now appointed as Assistant PPs, they shall also be provided the requisite staff from out of the available manpower, till further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Shaleen Kabra) IAS  
Principal Secretary to the Government  
Dated: 31.10.2019

No: Home/GB-Misc/2019

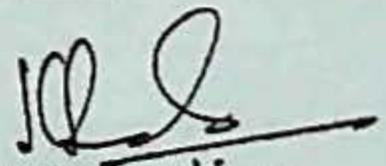
Copy to the:-

1. Advocate General, J&K, Srinagar.
2. Financial Commissioner to the Hon'ble Lt. Governor, J&K.
3. Director General of Police, J&K Srinagar.
4. Divisional Commissioner, Kashmir/Jammu.

5. All Additional Director Generals of Police.
6. Director SKPA, Udhampur.
7. All Inspector Generals of Police.
8. Director Anti Corruption Bureau.
9. Secretary to Government, General Administration Department.
10. Secretary to Government, Department of Law, Justice and Parliamentary Affairs
11. Director General/Director Prosecution, J&K, Srinagar.
12. All District Magistrates.
13. All Superintendents of Police, Kashmir/Jammu.
14. Director Litigation, Kashmir/Jammu.
15. All Principals Police Training Institutes.
16. Director Archives, Archaeology and Museums.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to the Principal Secretary to Government, Home Department.
19. Private Secretary to the Chief Vigilance Commissioner.
20. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
21. I/C web site.

**Copy also to the:**

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judges, Kashmir/Jammu.
3. All Additional District and Sessions Judges, Kashmir/Jammu.



(Khalid Majeed)KAS

Additional Secretary to the Government

**Annexure-I to S.O. 06 dated 31.10.2019**

S.No	Name of the Officer Mr./Ms.	Name of the Court
1.	Abdul Rashid	Chief Judicial Magistrate, Srinagar
2.	Shafqat Murtaza	Judge Small Causes, Srinagar
3.	Mohsin Hussain	City Judge/Sub-Registrar, Srinagar
4.	Mohd Amir Almansoor	Forest Magistrate, Srinagar
5.	Rubeena Akhter	Passenger Tax, Srinagar
6.	Zia-ur-Rehman	Sub-Judge Special Mobile Magistrate(13th F.C), Srinagar
7.	Iftikhar-ul-Hassan	Chief Judicial Magistrate, Ganderbal
8.	Syed Mushtaq Ahmad	Sub Judge, Baramulla
9.	Shafat Ahmad	Special Mobile Magistrate, Baramulla
10.	Najeeb Hussain Nahvi	Sub Judge, Uri
11.	Sheikh Tanveer	Chief Judicial Magistrate, Sopore
12.	Qazi Abid Ali	Sub Judge (Electricity Magistrate). Pattan
13.	Ab. Rashid Mugloo	1. Chief Judicial Magistrate, Handwara 2. Special Mobile Magistrate, Trehgam
14.	Mohammad Shafi Baba	Sub Judge, Kupwara
15.	Hilal Ahmad Bhat	Chief Judicial Magistrate, Bandipora
16.	Syed Jehangir Ahmad	Chief Judicial Magistrate, Shopian
17.	Rafi Ahmad Mir	Chief Judicial Magistrate, Kulgam
18.	Reyaz Ahmad	Chief Judicial Magistrate, Budgam
19.	Aijaz Ahmad	Sub Judge/Special Mobile Magistrate (13th F.C), Budgam
20.	Mohammad Wajhat	Sub Judge, Chadoora.
21.	Aijaz Ahmad Najar	Chief Judicial Magistrate, Pulwama.
22.	Khursheed Ahmad	Sub Judge Special Mobile Magistrate, Pulwama
23.	Gulzar Ahmad	Chief Judicial Magistrate, Anantnag.

Sd/-

**(Shaleen Kabra) IAS**

Principal Secretary to the Government

S.No	Name of the Officer Mr./Ms.	Name of the Court
24.	Syed Sareer Ahmad	Sub Judge, Vailoo
25.	Tahseem Bashir Balti	1. Sub Judge (Electricity Magistrate), Bijbehara 2. Sub-Judge/Special Mobile Magistrate (13th F.C), Anantnag
26.	Rohit Gupta	Chief Judicial Magistrate, Jammu
27.	Raiz Ahmad	City Judge, Jammu
28.	Koushal Kumar Kotwal	Municipal Magistrate, Jammu
29.	Riyaz Ahmad	Special Mobile Magistrate Passenger Tax & Shops Act, Jammu
30.	Rajeev Thapa	Electricity Magistrate, Jammu
31.	Mohammad Rafiq	Special Mobile Magistrate (Traffic), Jammu
32.	Pooja Nijhon	Sub Judge, Jammu
33.	Ms Bandhana Jamwal	Sub Judge Railway Magistrate, Jammu
34.	Yougesh Bamba	Sub Judge/Special Mobile Magistrate (13th F.C), Jammu
35.	Jatinder Kumar Anand	Excise Magistrate, Jammu
36.	Manmohit Sharma	Chief Judicial Magistrate, Kathua
37.	Romesh Chander	Sub Judge/Special Mobile Magistrate (13th F.C), Kathua
38.	Anil Saini	Chief Judicial Magistrate, Samba
39.	Bachan Lal	Chief Judicial Magistrate, Reasi
40.	Joginder Lal	Sub Judge, Katra
41.	Raj Kumar	Chief Judicial Magistrate, Udhampur
42.	Kuldeep Kumar	Sub Judge/Special Mobile Magistrate (13th F.C), Udhampur
43.	Vijay Sudan	Sub-Judge, Ramnagar
44.	Mansoor Ahmad Sheikh	Chief Judicial Magistrate, Kishtwar
45.	Jaswant Raj	Chief Judicial Magistrate, Ramban
46.	Sajid Hussain Bhat	Sub-Judge (Electricity Magistrate), Batote

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S.No	Name of the Officer Mr./Ms.	Name of the Court
47.	Ranjeev Kumar	Chief Judicial Magistrate, Doda
48.	Taimoor Jehangir Khan	1. Sub-Judge, Bhaderwah 2. Sub-Judge/Special Mobile Magistrate(13th F.C), Bhaderwah
49.	Mohammad Syed	Chief Judicial Magistrate, Poonch
50.	Sarfraz Ahmad	Sub-Judge, Surankote
51.	Mohd Ajmal	Sub-Judge/Special Mobile Magistrate(13th F.C). Poonch
52.	Manzar Khayam	Chief Judicial Magistrate, Rajouri
53.	Shahid Mustafa	Sub-Judge/Special Mobile Magistrate (13th F.C). Rajouri
54.	Mansoor Ahmad Khan	Sub-Judge, Nowshera

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**Annexure-II to S.O. 06 dated 31.10.2019**

S.No	Name of the Officer Mr./Ms.	Name of the Court
1.	Najam-ul-Nissa	Additional Mobile Magistrate(Traffic). Srinagar
2.	Bazila Bashir Mir	1st Additional Munsiff, Srinagar
3.	Syed Anwar Ahmad	2 <sup>nd</sup> Additional Munsiff, Srinagar
4.	Khrusheed Ahmad	3rd Additional Munsiff, Srinagar
5.	Salim Javid	City Munsiff, Srinagar
6.	Muzmil Rashid	Munsiff/Additional Special Mobile Magistrate(13th F.C),Panthachowk. Srinagar
7.	Syed Nadeem Hussain	Sub-Registrar Srinagar,
8.	Bilal Ahmad Khan	1. Munsiff, Ganderbal. 2. Munsiff/Additional Special Mobile Magistrate(13th F.C), Ganderbal
9.	Mohammad Yaseen Najar	Munsiff, Kangan.
10.	Omaid Majid Bhat	Munsiff, Tangmarg
11.	Javid Manzoor Sheikh	Munsiff, Boniyar
12.	Mohammad Iqbal Rather	Munsiff, Dangi wacha
13.	Arif Majeed Romshoo	Munsiff, Baramulla
14.	Shahzad Ahmad Yatoo	District Mobile Magistrate(Traffic) Sopore
15.	Jaweed Ahmad Sheikh	Additional Special Mobile Magistrate, Chandoosa.
16.	Irshad Ahmad Naik	Munsiff, Sogam
17.	Abdul Bari	Munsiff, Kupwara
18.	Manzoor Ahmad Sofi	Munsiff, Handwara
19.	Masroor Qadir	Munsiff, Tangdhar
20.	Khrusheed Ahmad	Munsiff/Additional Special Mobile Magistrate, Kralpora.

Sd/-

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S.No	Name of the Officer Mr./Ms.	Name of the Court
21.	Mohammad Latief Lone	1.Munsiff, Bandipora 2. Munsiff, Gurez.
22.	Mirza Zahid Khalil	Munsiff, Sumbal, Sonawari
23.	Aadil Rasheed	Munsiff/Additional Special Mobile Magistrate(13th F.C), Bandipora.
24.	Noor-ul-Sajad	Munsiff/Additional Special Mobile Magistrate, Shopian
25.	Shaista Zahoor	Munsiff, Qazigund
26.	Umer Mansoor	Munsiff, Kulgam
27.	Zahid Nazir	Munsiff, D.H Pora
28.	Nadish Yousuf	Munsiff/Additional Special Mobile Magistrate(13th F.C), Kulgam
29.	Khalid Mushtaq	Munsiff, Budgam
30.	Wasiq Umar	1.Munsiff, Charar-I-Sharief 2. Munsiff, Chadoora
31.	Aamir Rahim	1.Munsiff, Magam. 2.Munsiff/Additional Special Mobile Magistrate, Beerwah
32.	Akhter Rasool Dar	Munsiff, Pampore.
33.	Waseem Ahmad Shah	Munsiff, Tral
34.	Nighat Maqbool	Munsiff, Pulwama.
35.	Danish Gull	Munsiff/Special Additional Mobile Magistrate, Awantipora
36.	Farooq Ahmad Mir	1. Munsiff, Anantnag 2. District Mobile Magistrate, Traffic, Anantnag.
37.	Ishtiyaq Rashid Wani	Munsiff, Shangus
38.	Mir Junaid Ahmad	1.Munsiff/Spl. Mobile Magistrate(13th F.C), Ashmuqam 2. Munsiff/Additional Special Mobile 3.Magistrate(13th F.C) , Pahalgam
39.	Mehraj-ud-Din	Munsiff, Dooru
40.	Sidharath Thakur	Munsiff, Jammu
41.	Altaf Hussian	Sub-Registrar, Jammu

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S.No	Name of the Officer Mr./Ms.	Name of the Court
42.	Altaf Wahid Mangnoo	Additional Mobile Magistrate (Traffic), Jammu
43.	Ankush Sharma	Forest Magistrate, 1st Additional Munsiff, Jammu
44.	Naveed Anjum	2nd Additional Munsiff, Jammu
45.	Aamir Asgar Beig	3rd Additional Munsiff, Jammu
46.	Neha Nayyar	Munsiff, Akhnoor
47.	Pawan Preet Singh	Munsiff, Bishnah
48.	Ritu Bharti	1. Munsiff, R.S Pora 2. Munsiff/Additional Special Mobile Magistrate(13th F.C), R.S Pora
49.	Amit Parkash Sehgal	1. Munsiff, Kathua 2. Munsiff, District Mobile Magistrate (T), Kathua
50.	Quadar Hussian	Munsiff, Hiranagar
51.	Nadeem Parvez Reza	1. Munsiff, Basohli 2. Munsiff, Bani
52.	Ch. Asif Iqbal	1. Munsiff, Mahanpur 2. Munsiff, Billawar
53.	Tanveer Anjum	Munsiff, Samba
54.	Abilasha	Additional Munsiff, Samba
55.	Ravinder Kumar	Munsiff/Additional Special Mobile Magistrate, Samba
56.	Gurpreet Kour	1. Munsiff, Reasi 2. Munsiff/Additional Special Mobile Magistrate (13th F.C), Reasi
57.	Shalini Sharma	Munsiff, Katra
58.	Munahir Mohi-Ud-Din	Munsiff, Mahore
59.	Neha Bhagal	Munsiff, Udhampur
60.	Darshan Singh	Munsiff, Majalta
61.	Pallavi Kesar	Munsiff/District Mobile Magistrate (Traffic), Udhampur
62.	Shalini Gupta	Munsiff, Chenani
63.	Renu Rani	Munsiff/Additional Special Mobile Magistrate (13th F.C), Udhampur
64.	Mustafa Riaz Khan	Munsiff, Kishtwar

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S.No	Name of the Officer Mr./Ms.	Name of the Court
65.	Vinay Kumar	Munsiff/Additional Special Mobile Magistrate, Kishtwar
66.	Yogesh Nagpaul	Munsiff, Ramban
67.	Ankush Gupta	Munsiff, Gool
68.	Ravikant Samyal	Munsiff, Banihal
69.	Voonesh Sangotra	Munsiff/Additional Special Mobile Magistrate, Ramban
70.	Vishwajeet Singh Thakur	Munsiff, Ukhral
71.	Wajid Ahmed Bhatt	District Mobile Magistrate (Traffic), Doda
72.	Mohammad Hussain	Munsiff, Thathri
73.	Arvind Manhas	Munsiff, Gandoh Bhallesa
74.	Ajay Kumar	Munsiff, Bhaderwah
75.	Rohit Kumar Tidyai	Munsiff/Additional Special Mobile Magistrate (13th F.C), Doda
76.	Mohammad Sarfraz	District Mobile Magistrate (Traffic), Poonch
77.	Rukhsar Ahmed	Munsiff/Additional Special Mobile Magistrate, Surankote
78.	Hasrat Parvaiz	Munsiff, Mehndar
79.	Munish Kumar	1. Munsiff, Kotranka 2. Munsiff, Bhudhal
80.	Yuvraj Singh	1. Munsiff, Kalakote 2. Munsiff, Sunderbani
81.	Mohammad Sayed Choudhary	Munsiff, Thanamandi
82.	Tahir Imran	1. Munsiff/Additional Special Mobile Magistrate (13th F.C), Thanamandi 2. Munsiff/District Mobile Magistrate (Traffic) Rajouri

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